



ಫ್ಯಾಕ್ಸ್ (Fax): 0836 - 2740128

E-mail ID: dlsa.dwd@gmail.com

## ಜಿಲ್ಲಾ ಕಾನೂನು ಸೇವೆಗಳ ಪ್ರಾಧಿಕಾರ

ಎ.ಡಿ.ಆರ್. ಕಟ್ಟಡ, ದಿವಾಣಿ ನ್ಯಾಯಾಲಯಗಳ ಆವರಣ, ಪಿ.ಬಿ. ರಸ್ತೆ, ಧಾರವಾಡ - 580 001.

### DISTRICT LEGAL SERVICES AUTHORITY

ADR BUILDING, CIVIL COURTS PREMISES, P.B. ROAD, DHARWAD - 580 001.

ಸಂಖ್ಯೆ: ಜಿಕಾಸೇಪ್ರಾಧಾ:

No.: DLSADwd/ 2179/2020



ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳವರ ಕಾರ್ಯಾಲಯ

Office of the Member Secretary

ದಿನಾಂಕ: 27-06-2020

### NOTIFICATION

Sub: Allocation of work to the panel Advocates to give legal advice in the legal aid clinics situated in different places reg. .

Read: DLSA Dwd letter no: 655/2018 dated 15-12-2018.

Ref: KLSLA. No. 13/Panel Advocates/2018 Dated: 15-06-2019.

\* \* \* \* \*

In Pursuance of the letter referred above the list of panel advocates submitted to KLSLA Bangalore has been accepted. Among them the following Panel Advocates are selected for giving legal advice in the respective legal aid clinics and remand counsels for the period of one year from 01-07-2020 or till further order, on Rotational basis (ಪುನರಾವರ್ತನೆ ಪ್ರಕಾರ) which are supervised by District Legal Services Authority, Dharwad.

#### Kundgol Taluka Legal Services Committee

The following Panel Advocates have to work as Legal Aid Clinics Advocates in Kundgol Legal Aid Clinics.

Sl. No.	Name of the selected candidates & their address, Enrl.no., & Phone numbers	Legal Aid Clinic situated in
1.	Sri. Shankargouda S Patil, Madignal Post, Post Attigeri Tq: Navalgund Mobile No:9972571860 Enrl No:MYS/2728/224/01	Court Complex, Kundgol (To sit on <b>all working days</b> between 10 am to 2 pm)
2.	Sri. Ishwarappa Bandiwad, Advocate At Post: Shivajinagar, Kudgol Mobile No: 9916846678 Enrl. No: KAR-5/1985	Court Complex, Kundgol (To sit on <b>all working days</b> between 2 pm to 6 pm)
3	Sri Nagangouda Y Patil, Advocate Near Sanmeshwar, Temple, At Gudgeri, Tq:Kundgol, Mobile No: 9449121699 Enrl. No: KAR-1949/2004	Tahasildar Office, Kundgol (To sit weekly 2 days when quasi- Judicial cases are being conducted.)
4	Sri. Umeshgouda C Patil, Advocate Ajjanbhavi Bhavi Oni, Kundgol Mobile No. 9901551846 Enrl No: KAR-914/2011	Tahasildar Office, Kundgol (To sit weekly 2 days when quasi- Judicial cases are being conducted.)
5	Sri. Prakash Kokate, Advocate Shivajinagar, Kundgol Mobile No: 9945639214 Enrl. No: KAR-1198/1999	CDPO Office, Kundgol (To sit on every Wednesday & Saturday Between 2 PM to 6 PM)

6	Sri Umesh M. Patil, Advocate Yariyanpur Post, Kundgol Mobile No: 9481730585 Enrl. No: KAR-3498/2007	Village Care & Support Center, Kamadolli Village (To sit weekly on Sandy Day (ವಾರದಲ್ಲಿ 1 ದಿನ ಅಂದರೇ ಹೆಚ್ಚಿನ ಜನಸಂದನಿ ಸೇರುವ ದಿನ) Between 10 am to 6 pm
7	Sri Ramappa N. Kamatad, Advocate Kundgol Mobile No: 9448790659 Enrl. No: KAR-122/02	Village Care & Support Center, Kalasa Village (To sit weekly on Sandy Day (ವಾರದಲ್ಲಿ 1 ದಿನ ಅಂದರೇ ಹೆಚ್ಚಿನ ಜನಸಂದನಿ ಸೇರುವ ದಿನ) Between 10 am to 6 pm

**The following Panel Advocates have to work as Remand hour Counsels in Kundgol & Duty Lawyers in Police Stations of their respective Courts.**

Sl. No.	Name of the selected candidates & their address, Enrl.no., & Phone numbers	Court to which the panel Advocate is appointed
1.	Sri. Nagesh Badni, Advocate Near Railway Station Road, Behind ITI College, Kundgol Mobile No. 9663338388 Enrl. No: KAR-1098/2007	Hon'ble Senior Civil Judge & Civil Judge & JMFC, Kundgol. Work as duty lawyers in Police Stations: 1. Kundgol & Gudageri Police stations

**Note:**

- Newly appointed panel and remand advocate shall take charge of their respective post on 01-07-2020 from previous panel and remand advocate and previous panel and remand advocates shall deliver charge / register or case paper etc., to new appointees.
- Newly appointed panel advocates shall participate effectively in Legal Services of Taluka Legal Service Committee and shall maintain concerned registers in prescribed format issued by Legal Services Authority and submit their report on or before 3<sup>rd</sup> of every month.
- Newly appointed remand advocate shall effectively conduct cases allotted to them specifically with Judicial Custody matters and submit their report in prescribed form on or before 3<sup>rd</sup> of every month.
- If their performance is not satisfactory then they will be terminated.

**MEMBER SECRETARY**  
District Legal Services Authority  
Dharwad

**(ESHAPPA K BHUTE)**  
Prl. District & Sessions Judge &  
Chairman, DLSA,  
Dharwad.

**Copy to:**

- Hon'ble Member Secretary, Karnataka State Legal Services Authority, Bengaluru – for information.
- Member Secretary, DLSA, Dharwad.
- The Chairman & Member Secretary of TLSC with request to circulate the same among all Judicial Officers of Kundgol.
- Concerned Advocate's / Appointees.
- Previous Legal Aid Clinics Advocates and Remand Advocate.
- The President & General Secretary of Advocate's Association of Kundgol for Circulation among its Members.
- Office Copy.